

**Shree Sai Prakash Alloys Private Limited****List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.****Category: List of Operational Creditors (Government Dues)****Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024**

(Amount in ₹)

| S.No | Details of Claimant                              |                            | Details of claim received |                        | Details of claim admitted |                 |                                     |                             |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|------|--|----------------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
|      | Department                                       | Government                 | Date of Receipt           | Amount claimed         | Amount of claim admitted  | Nature of claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % of voting share in SCC, if applicable |                            |  |                              |                                    |   |
| 1    | Central Goods & Services Tax, Shillong           | Central & State Government | 23-02-2024                | 12,14,58,020.00        | 5,75,03,225.83            |                 |                                     |                             |                        | 3.67%                                   | 2,78,02,801.00             |  | 5,620.17                     | 3,61,46,373.44                     | Further documents and clarifications are awaited.                   |
| 2    | Meghalaya Power Distribution Corporation Limited | Govt. of Meghalaya         | 01-03-2024                | 53,40,26,538.57        | 8,42,56,700.00            |                 |                                     |                             |                        | 5.37%                                   | -                          |  | -                            | 44,97,69,838.57                    | Note 1  |
| 3    | Employees Provident Fund Organisation            | State Government           | 28-02-2024                | 2,28,070.00            | 2,28,070.00               |                 |                                     |                             |                        | 0.01%                                   | -                          |  | -                            | -                                  |   |
| 4    | Employees State Insurance Corporation            | State Government           | 04-03-2024                | 17,79,107.00           | -                         |                 |                                     |                             |                        | 0.00%                                   | -                          |  | -                            | 17,79,107.00                       | The documents relating to calculation of interest is being awaited. |
| 5    | Income Tax, Circle Shillong                      | State Government           | 23-03-2024                | 25,89,713.00           | -                         |                 |                                     |                             |                        | 0.00%                                   | -                          |  | -                            | 25,89,713.00                       |   |
|      | <b>TOTAL</b>                                     |                            |                           | <b>66,00,81,448.57</b> | <b>14,19,87,995.83</b>    | -               | -                                   | -                           | -                      | <b>9.06%</b>                            | <b>2,78,02,801.00</b>      | -  | <b>5,620.17</b>              | <b>49,02,85,032.01</b>             |   |
|      | <b>TOTAL In crs)</b>                             |                            |                           | <b>66.01</b>           | <b>14.20</b>              |                 |                                     |                             |                        |   | <b>2.78</b>                |  | <b>0.00</b>                  | <b>49.03</b>                       |   |

NOTE 1 : The amount outstanding pertains to the period from May 2006 till July 2022. However, necessary bills for the period are not available. Further, there are some litigations ongoing, the complete information of which is not available, and the same has been sought.